

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1067/2019

NATIONAL FEDERATION OF SOCIETIES FOR FAST
JUSTICE & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 42346/2020 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS
IA No. 23726/2023 - EXEMPTION FROM FILING O.T.
IA No. 20754/2020 - EXEMPTION FROM FILING O.T.
IA No. 7966/2020 - EXEMPTION FROM FILING O.T.
IA No. 27884/2023 - EXEMPTION FROM FILING O.T.
IA No. 168393/2019 - INTERVENTION/IMPLEADMENT
IA No. 226445/2023 - INTERVENTION/IMPLEADMENT
IA No. 158887/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 11-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Mr. Luma Kanta Bhandari, Adv.

For Respondent(s)

Mrs. Aishwarya Bhati, A.S.G.
Mr. R Bala, Sr. Adv.
Mr. Rajeev Ranjan, Adv.
Mr. Annirudh Sharma Ii, Adv.
Mr. Akshay Nain, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Varinder Kumar Sharma, Adv.
Mr. Shantanu Sharma, Adv.

Ms. Perna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Samarth Luthra, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Manish Kumar, AOR

Ms. Ankita Sharma, AOR
Mr. Arjun D Singh, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Aniruddha Awalgaonkar, Adv.
Mr. Bhagwant Deshpande, Adv.
Ms. Surbhi Kapoor, AOR

Ms. Deepanwita Priyanka, AOR
Mr. Prashant Bhagwati, Adv.

Mr. B.k. Satija, A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.

Mr. Rajender Yadav, D.A.G.
Mr. Yadav Narender Singh, AOR
Mr. Mayank Kumar Singh, Adv.
Mr. Jagdish Parshad, Adv.

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.

Mr. Shantanu Sagar, AOR
Mr. Prabhat Ranjan Raj, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.
Mrs. Divya Mishra, Adv.
Mr. Manoneet Dwivedi, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Vishwanath P. Allannavar, Adv.
Ms. Mythili S, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Ajith Anto Perumbully, Adv.

Mr. Rahul Kaushik, AOR

Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Ms. Akshata Chhabra, Adv.

Mr. Abhinav Bajaj, Adv.
Ms. Geetashi Chandna, Adv.
Mr. Saksham Ojha, Adv.
Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Som Raj Choudhury, AOR

Mr. Gurminder Singh, A.G/Sr.Adv.
Ms. Nupur Kumar, AOR
Ms. Niharika Tanwar, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Sandeep Kumar Jha, AOR
Ms. Nidhi Jaswal, Adv.
Ms. Shalini Singh, Adv.
Mr. Saurabh Rajpal, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Aakash Thakur, Adv.
Mr. Rahul Kumar, Adv.
Ms. Ayushi Bansal, Adv.
Mr. Sarthak Dora, Adv.
Mr. Aryan Srivastava, Adv.

Mr. Amit Anand Tiwari, A.A.G.
Mr. Sabarish Subramanian, AOR

Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. C Kranthi Kumar, Adv.
Mr. Danish Saifi, Adv.
Ms. Tanvi Anand, Adv.

Ms. Devina Sehgal, AOR
Mr. Dhananjay Yadav, Adv.

Ms. Garima Prasad, Sr. A.A.G.
Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Harsh Pratap Shahi, Adv.
Mr. Suraj Singh, Adv.

Mr. Manan Verma, AOR
Mr. Ankit Shah, Adv.

Ms. Madhumita Bhattacharjee, AOR
Ms. Debarati Sadhu, Adv.
Ms. Srija Choudhury, Adv.
Mr. Anant, Adv.
Ms. Sajal, Adv.

Mr. Ramesh Babu M. R., AOR

Ms. Charu Ambwani, AOR

Mr. Prashant Shrikant Kenjale, AOR

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Apoorv Kurup, AOR
Ms. Nidhi Mittal, Adv.
Ms. Gauri Goburdhun, Adv.
Ms. Aanchal, Adv.
Mr. Akhil Hasija, Adv.
Mr. Gurjas Singh Narula, Adv.

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Abhimanyu Jhamba, Adv.

Ms. Vishakha, AOR

Ms. Sneha Kalita, AOR

Ms. Manisha Ambwani, AOR

Mr. Tapesb Kumar Singh, Sr. Adv.
Mr. Abhishek Singh, AOR
Mr. Akshat Choudhary, Adv.

Ms. K. V. Bharathi Upadhyaya, AOR

Mr. V. K. Biju, AOR
Ms. Ria Sachthey, Adv.

Mr. R. Ayyam Perumal, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.
Ms. Kriti Gupta, Adv.

Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.
Mr. Maruti Nandan, Adv.

Mr. Mahesh Thakur, AOR

Mr. Ahathemahanthem Henry, Adv.
Mr. Ahanthem Rohen Singh, Adv.
Mr. Mohan Singh, Adv.
Mr. Aniket Rajput, Adv.
Ms. Khoisnam Nirmala Devi, Adv.
Mr. Kumar Mihir, AOR

Mr. Niranjan Sahu, AOR

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Anirudh Anand, Adv.
Mr. Tushar Nair, Adv.
Mr. Punishk Handa, Adv.

Mr. Mukul Kumar, AOR

Ms. Enakshi Mukhopadhyay Siddhanta, AOR
Mr. Govindarajan J., Adv.

Mr. B. Shравanth Shanker, AOR
Ms. Prerna Robin, Adv.
Mr. B. Yeshwanth Raj, Adv.

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Aparna Singh, Adv.

Ms. Radhika Gautam, AOR
Ms. K. R. Chitra, AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Mukesh Kumar Maroria, AOR

Mr. Abhinav Bajaj, Adv.
Ms. Geetashi Chandna, Adv.
Mr. Saksham Ojha, Adv.
Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. K. M. Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. S. N. Terdal, Adv.
Ms. Indira Bhakar, Adv.
Mr. Neeraj Kumar Sharma, Adv.
Mr. Kanu Agrawal, Adv.

Mr. Jose Abraham, AOR

Mr. Anoop Rattan, Sr. Adv.
Mr. Varinder Kumar Sharma, AOR

Mr. Chirag M. Shroff, AOR
Mrs. Mahima C Shroff, Adv.
Mr. Dhananjay Kataria, Adv.

Mr. Aravindh S., AOR
Mr. Akshay Gupta, Adv.
Ms. Uma Bhuvaneswari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Taking into consideration the importance of the matter, we request Shri Nidhesh Gupta, learned senior counsel to assist the Court as Amicus Curiae.
2. We also request Ms. Suhasini Sen, learned counsel, to appear along with Shri Nidhesh Gupta, learned senior counsel, as an Amicus Curiae to assist the Court.
3. The Registry is directed to supply complete set (hard copy or soft copy) of the papers to Shri Nidhesh Gupta and Ms. Suhasini Sen.
4. All the State Governments/Union Territories shall also forward their affidavits in reply/counter affidavits to the learned Amicus

Curiae.

5. Insofar as State of Himachal Pradesh is concerned, Shri Huzefa Ahmadi, learned senior counsel appearing on behalf of the High Court of Himachal Pradesh, states that in spite of repeated reminders to the State of Himachal Pradesh for establishment of Gram Nyayalaya, the State Government is not taking any steps in the matter.

6. We direct the State of Himachal Pradesh to file their response prior to the next date of hearing.

7. Insofar as the State Governments/Union Territories and the High Courts who have not filed their response are concerned, we direct the Chief Secretary/Administrator and the Registrar General of the respective High Courts to file their response within a period of three weeks from today. We clarify that if any State/Union Territory and the High Courts will not file their affidavit by the next date of hearing, we will be constrained to take serious view of the matter

8. List on 16.10.2024.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER